

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 403/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018.

NAME OF THE COMPANY: Sh. Suraj Miglani Vs. Dev Devi Aadhkatyani Commercial Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Ms. Charu Rustagi, Advocate

For the Respondent (s): Mr. Manoj Kumar Garg and Mr. Siddhartha Patra,
Advocates for R-4

ORDER

Mr. Siddharth Patra has appeared on behalf of Respondent no. 4. This matter which had to be listed on 17th January, 2018 was not shown in the Cause List and therefore it has been taken up today.

Ld. Counsel for Respondent No.4 prays for sometime to file his reply. None has appeared on behalf of the Respondent 1 to 3. Fresh Court notice be issued to Respondents 1 to 3 since the matter has been renotified from yesterday.

It is also brought to our notice that another connected matter has been filed by the petitioner against the same parties which is pending before the Principal Bench. Let appropriate steps be taken for transfer of the case to one court in order to avoid the possibility of a conflicting judgment.

To come up for 29th January, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)